

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5562
ANSWERED ON:28.04.2015
AMENDMENT IN FISHERIES ACT
Udhayakumar Shri M.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has any proposal to amend the existing Fisheries Act;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the time by which the amendment is likely to be implemented?

Answer

THE MINISTER OF STATE FOR AGRICULTURE: (DR. SANJEEV KUMAR BALYAN)

(a) to (c). The Government has proposed to repeal the Indian Fisheries Act, 1897 on account of it being obsolete and redundant. The Repealing and Amending Bill, 2014 was laid in the Lok Sabha on 06th August, 2014; which inter-alia contained the proposal to repeal the Indian Fisheries Act, 1897, and the said Bill has been passed in the Lok Sabha on 18 March 2015.